

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. †6211
TO BE ANSWERED ON 12.04.2017**

**RESERVATION OF SEATS IN EDUCATIONAL INSTITUTIONS FOR
MINORITIES**

†6211. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government proposes to reserve seats in educational institutions as religious quota for the muslims, christians and other minorities;
- (b) if so, the details thereof;
- (c) whether the Government proposes to appoint a new commission to study the conditions of minorities in the country for taking corrective steps to ameliorate their social and economic backwardness; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINORITY
AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (d): The Government had set up National Commission for Religious and Linguistic Minorities (NCRLM) on 29.10.2004 and the report of the Commission was laid in both the Houses of Parliament on 18.12.2009. The matter regarding reservation to minority communities is presently sub-judice in the Hon'ble Supreme Court of India.
